GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Lok Sabha

UNSTARRED QUESTION NO.: 795
(TO BE ANSWERED ON THE 24th July 2025)

VACANCIES IN DGCA, BCAS AND AAI

795. SHRI RAJA RAM SINGH ADV. ADOOR PRAKASH

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government acknowledges that over 53% of sanctioned posts in the Directorate General of Civil Aviation (DGCA), 35% in the Bureau of Civil Aviation Security (BCAS) and 17% in the Airports Authority of India (AAI) remain vacant despite the rapid growth of civil aviation sector in the country and if so, the details thereof;
- (b) the number of sanctioned posts in each of the institutions and the number of posts lying vacant as on date, category-wise;
- (c) whether the staffing gaps in these institutions have contributed to recent aviation accidents including the helicopter crashes in Uttarakhand and the Air India crash in Gujarat;
- (d) if so, the details thereof and if not, the reasons for such accidents;
- (e) the details of specific measures taken by the Government to fill the sanctioned posts, enhance safety oversight and fix accountability for recent safety lapses;
- (f) whether the Government proposes to initiate an audit of aviation safety protocols especially among private and non-scheduled aviation operators; and

(g) if so, the timelines fixed for such an audit and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (e): Details of the sanctioned strength and vacancy position Directorate General of Civil Aviation (DGCA), Bureau of Civil Aviation Security (BCAS) and Airports Authority of India (AAI) are attached at Annexure I.;

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Keeping in view of current and future expansion of civil aviation and effective supervision, additional posts have been created in DGCA, BCAS and AAI in last couple of years. The shortfall has not impacted the functioning of these organizations. Further, all methods of recruitment are pursued vigorously in order to ensure timely and availability of requisite manpower. continuous requirements in the interregnum due to vacancies arising from reasons like inadequate response to advertisements, non-joining of selected candidates, persons with insufficient service in the feeder cadre for promotion, insufficient response to deputation posts, efforts are made to recruit persons through short terms contractual hiring.;

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(f) to (g): Directorate General of Civil Aviation (DGCA) has a comprehensive and structured civil aviation regulations for safe operation of aircraft and its maintenance. These regulations are continuously updated and aligned with the International Civil Aviation Organisation (ICAO)/European Union Aviation Safety Agency (EASA) standards.;

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DGCA also has a structured surveillance and audit framework in place i.e. planned and unplanned surveillance of organization /aircraft, which includes regular and periodic audits, spot checks, night surveillance and ramp inspections across all operators, including continuous oversight of maintenance practices.

Annexure I

1. Directorate General of Civil Aviation:-

Group	Sanctioned posts	Filled up	Vacant
Group A	1123	548	575
Group B	161	93	68
Group C	360	180	180
Total	1644	821	823

2. Airport Authority of India:-

Group	Sanctioned posts	Filled up	Vacant
Group A	8268	6618	1650
Group B	7631	6288	1343
Group C	9831	3347	6484
Total	25730	16253	9477

3. Bureau of Civil Aviation Security:-

Group	Sanctioned posts	Filled up	Vacant
Group A	156	102	54
Group B	250	141	109
Group C	192	125	67
Total	598	368	230

Note: Some positions have been created in the last couple of years as reflected below:

- 1. In DGCA, 441 posts including 426 technical posts, have been created between 2022 and 2024.
- 2. In BCAS, 84 Operational Posts have been created during restructuring in 2024.
- 3. In Airports Authority of India, 840 posts of Air Traffic Controllers (ATCOs) have been created recently.